

ITEM NO.113

COURT NO.4

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).8225/2012

GOPAL PRASAD

Appellant(s)

VERSUS

BIHAR SCHOOL EXAM. BOARD & ORS.

Respondent(s)

Date : 13-06-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE  
HON'BLE MR. JUSTICE AJAY RASTOGI  
(VACATION BENCH)

For Appellant(s) Mr.Anand Shankar Jha, Adv.  
Mr. Arjun Garg, AOR

For Respondent(s) Mr.Srikanth S., Adv.  
Mr.Manish Kumar, Adv.  
Mr.Gopal Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Hearing concluded.

Judgment reserved.

Written submissions be filed by 03.07.2019.

(SATISH KUMAR YADAV)  
AR-CUM-PS

(ANITA RANI AHUJA)  
COURT MASTER (NSH)

Case cited:

(2010) 7 SCC 643